

No.GOB(I) 4(3)/2024

HIGH COURT OF KARNATAKA,
BENGALURU,
DATED: 25TH APRIL, 2024.

NOTIFICATION

The following transfer and postings of Officers of Judicial Department in the cadre of **CIVIL JUDGE** are ordered for administrative reasons and in the interest of public service, to take effect from the forenoon of **MAY 27, 2024**:

Sl. No.	Name of the Officer	Present Charge	Place to which posted
1	2	3	4
1.	Sri. Sunil Shantappa Talawar	Civil Judge and JMFC, Sedam, Kalaburagi District.	Prl. Civil Judge and JMFC, Gadag. (Vice Sri. Arun Chougule – transferred)
2.	Sri. Manjunatha R.	Prl. Civil Judge and Addl. JMFC, K.G.F., Kolar District.	Prl. Civil Judge and JMFC II Court, Chikkamagaluru. (Vice Smt. Manju S. – transferred)
3.	Sri. Ajit Devaramani	Addl. Civil Judge and JMFC, Bangarpet, Kolar District.	Prl. Civil Judge and JMFC, Maddur, Mandya District. (Vice Smt. Priyanka B. – transferred)
4.	Smt. Tejaswini K.M.	Addl. Civil Judge and JMFC, Shikaripur, Shivamogga District.	Prl. Civil Judge and JMFC, Challakere, Chitradurga District. (Vice Sri. Gowda Jagadeesha Rudre - transferred)
5.	Sri. Devaraj Y.H.	Prl. Civil Judge, Srirangapatna, Mandya District.	I Addl. Civil Judge and JMFC-II Court, Hassan. (Vice Smt. Radha S. - transferred)

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6.	Sri. Mahendra M.	Prl. Civil Judge and JMFC, Channapatna, Ramanagara District.	Civil Judge and JMFC, Sakleshpur, Hassan District. (Vice Sri. Sudeer - transferred)
7.	Sri. Gowda Jagadeesha Rudre	Prl. Civil Judge and JMFC, Challakere, Chitradurga District.	JMFC VII Court, Mangaluru. (Vacant Court)
8.	Smt. Krupaa C.L.	Prl. Civil Judge and JMFC., Shivamogga.	Civil Judge and JMFC, Krishnarajpet, Mandya District. (Vice Sri. Onkaramurthy H. - transferred)
9.	Sri. Manjunath Prabhakara Panaghanti	Prl. Civil Judge and JMFC, Raibag, Belagavi District.	Prl. Civil Judge and JMFC., Sindhanur, Raichur District. (Vice Sri. Koteppa Kamble - transferred)
10.	Sri. Sandesh V. Bhandary	JMFC-III Court, Mysuru.	Prl. Civil Judge and JMFC, Arasikere, Hassan District. (Vice Sri. Amaranatha B.N. - transferred)
11.	Sri. Basavaraj Sanadi	Prl. Civil Judge and JMFC, Hosakote, Bengaluru Rural District.	Prl. Civil Judge and JMFC, Jamkhandi, Bagalkot District. (Vice Sri. Abdul Rahiman A. Mulla - transferred)
12.	Sri. Bharath Yogeesh Karagudari	Civil Judge and JMFC, Basavakalyan, Bidar District.	Addl. Civil Judge and JMFC-I Court, Gadag. (Vice Smt. Pushpa Jogoji - transferred)

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13.	Sri. Santosh Srivastava	Prl. Civil Judge and JMFC-II Court, Kalaburagi.	Prl. Civil Judge and JMFC, Udupi. (Vice Smt. Deepa - transferred)
14.	Sri. Koteppa Kamble	Prl. Civil Judge and JMFC, Sindhanur, Raichur District.	Prl. Civil Judge, Vijayapura. (Vice Sri. Vishwanath Yamakanmardi – transferred)
15.	Sri. Mohan Sadashiv Pol	Prl. Civil Judge and JMFC, Humnabad, Bidar District.	JMFC-III Court, Hubballi, Dharwad District. (Vice Smt. Anita Sali - transferred)
16.	Sri. Abdul Rahiman A. Mulla	Prl. Civil Judge and JMFC, Jamkhandi, Bagalkot District.	Prl. Civil Judge and JMFC, Sirsi, Uttara Kannada District. (Vice Sri. Raju Shedbalkar – transferred)
17.	Smt. Pavithra R.	Civil Judge and JMFC, Krishnarajanagar, Mysuru District.	Services are placed at the disposal of the Government for being appointed as Civil Judge, OOD, Assistant Registrar, Karnataka Lokayukta, M.S.Building, Bengaluru. (Vice Smt. Dipti Nadgauda –transferred)
18.	Sri. Anandappa M.	Addl. Civil Judge and JMFC., Sindhanur, Raichur District.	Civil Judge and JMFC, Shikaripur, Shivamogga District. (Vacant Court)

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19.	Smt. Kavya B.H.	Prl. Civil Judge and JMFC, Anekal, Bengaluru Rural District.	Prl. Civil Judge and JMFC, Mysuru. (Vice Smt. Rashmi H.B. - transferred)
20.	Smt. Rashmi H.B.	Prl. Civil Judge and JMFC, Mysuru.	Addl. Civil Judge and JMFC, Arasikere, Hassan District. (Vice Sri. Rafeeq Ahmed - transferred)
21.	Smt. Deepa	Prl. Civil Judge and JMFC, Udupi.	Prl. Civil Judge and JMFC, Shivamogga. (Vice Smt. Krupaa C.L. - transferred)
22.	Sri. Mahadev Kanatti	Prl. Civil Judge and JMFC, Harihar, Davanagere District.	Prl. Civil Judge and JMFC, Chikkodi, Belagavi District. (Vice Sri. Ashok R.H. - transferred)
23.	Sri. Sudeer	Civil Judge and JMFC, Sakleshpur, Hassan District.	Civil Judge and JMFC, Pavagada, Tumakuru District. (Vacant Court)
24.	Sri. Shyam Prakash	Addl. Civil Judge and JMFC, Udupi.	Civil Judge and JMFC, T.Narasipura, Mysuru District. (Vacant Court)
25.	Sri. Keshava K.	I Addl. Civil Judge and JMFC II Court, Kalaburagi.	Prl. Civil Judge and JMFC-II Court, Kalaburagi. (Vice Sri. Santosh Srivastava - transferred)

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26.	Sri. Balasaheb Wadavade	Civil Judge and JMFC, Devadurga, Raichur District.	Prl. Civil Judge and JMFC, Hungund, Bagalkot District. (Vice Smt. Deepa Aralagundi - transferred)
27.	Sri. Kishan B. Madalagi	Prl. Civil Judge and JMFC, Hosapete, Ballari District.	Civil Judge and JMFC, Bilagi, Bagalkot District. (Vice Sri. Jinnappa Chougala - transferred)
28.	Smt. Yogeshwari	Special JMFC, (Sales Tax), Bengaluru.	Prl. Civil Judge, Mandya. (Vice Sri. Shankara Reddy D.V. - transferred)
29.	Sri. Onkaramurthy H.	Civil Judge and JMFC, Krishnarajapet, Mandya District.	Addl. Civil Judge and JMFC, Athani, Belagavi District. (Vice Sri. Prashanth Nagalapur - transferred)
30.	Smt. Nirmala S.	II Addl. Civil Judge and JMFC, Udupi.	Addl. Civil Judge and JMFC, Udupi. (Vice Sri. Shyam Prakash - transferred)
31.	Sri. Ravikumar K.	Prl. Civil Judge and JMFC, Hosanagar, Shivamogga District.	II Addl. Civil Judge and JMFC, Arasikere, Hassan District. (Vacant Court)
32.	Smt. Fakirawwa Kelageri	Civil Judge and JMFC, Harapanahalli, Ballari District.	Prl. Civil Judge and JMFC, Harihar, Davanagere District. (Vice Sri. Mahadev Kanatti - transferred)

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33.	Sri. Vinod Kumar M.	I Addl. Civil Judge and JMFC, K.G.F., Kolar District.	Prl. Civil Judge and Addl. JMFC, K.G.F., Kolar District. (Vice Sri. Manjunatha R. - transferred)
34.	Sri. Deshmukh Shivakumar	Civil Judge and JMFC, Lingasugur, Raichur District.	I Addl. Civil Judge and JMFC II Court, Kalaburagi. (Vice Sri. Keshava K. - transferred)
35.	Smt. Priyanka B.	Prl. Civil Judge and JMFC, Maddur, Mandya District.	Addl. Civil Judge and JMFC, Pavagada, Tumakuru District. (Vacant Court)
36.	Sri. Arun Chougule	Prl. Civil Judge and JMFC, Gadag.	Civil Judge and JMFC, Yadgir. (Vice Smt. Asrina - transferred)
37.	Sri. Prashanth Nagalapur	Addl. Civil Judge and JMFC, Athani, Belagavi District.	Prl. Civil Judge and JMFC, Hosapete, Ballari District. (Vice Sri. Kishan B. Madalagi - transferred)
38.	Sri. Ashok R.H.	Prl. Civil Judge and JMFC, Chikkodi, Belagavi District.	Addl. Civil Judge and JMFC, Hosapete, Ballari District. (Vice Smt. Trupti Dharane - transferred)
39.	Smt. Preeti L. Malavalli	Civil Judge and JMFC, Arkalgud, Hassan District.	Prl. Civil Judge, Belagavi. (Vice Smt. Saroja M. - transferred)
40.	Smt. Gouramma	Addl. Civil Judge and JMFC, Gangavathi, Koppal District.	JMFC-VIII Court, Belagavi. (Vice Smt. Shemida K. - transferred)

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41.	Sri. Ravi Kumara V.	Prl. Civil Judge and JMFC, Chincholi, Kalaburagi District.	Addl. Civil Judge and JMFC, Bhadravathi, Shivamogga District. (Vice Sri. Mahammad-ali Nayak - transferred)
42.	Sri. Nemachandra	Addl. Civil Judge and JMFC, Chitradurga.	Civil Judge and JMFC, Sankeshwar, Belagavi District. (Vice Smt. Nagajyothi M.L. - transferred)
43.	Smt. Sujatha A.B.	V Addl. Civil Judge and JMFC, Mysuru.	Prl. Civil Judge and JMFC, Kunigal, Tumakuru District. (Vice Sri. Lakshmi Narasimha R.V. - transferred)
44.	Sri. Guruprasad C.	I Addl. Civil Judge, Mangaluru.	I Addl. Civil Judge, Belagavi. (Vice Sri. Nagaraj Barki - transferred)
45.	Smt. Sanmathi S.R.	JMFC-II Court, Shivamogga.	V Addl. Civil Judge and JMFC, Mysuru. (Vice Smt. Sujatha A.B. - transferred)
46.	Smt. Radha S.	I Addl. Civil Judge and JMFC-II Court, Hassan.	Addl. Civil Judge and JMFC, Kanakapura, Ramanagara District. (Vice Smt. Savita Rudragouda Chikkanagoudar - transferred)
47.	Smt. Parimala Tubaki	Prl. Civil Judge and JMFC, Ramanagara.	I Addl. Civil Judge and JMFC I Court, Vijayapura. (Vice Smt. Smitha Malaganve - transferred)

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48.	Sri. Satisha B.	Civil Judge and JMFC, Kushtagi, Koppal District.	Prl. Civil Judge and JMFC, Hosakote, Bengaluru Rural District. (Vice Sri. Basavaraj Sanadi - transferred)
49.	Sri. Shankara Reddy D.V.	Prl. Civil Judge, Mandya.	Prl. Civil Judge and JMFC, Anekal, Bengaluru Rural District. (Vice Smt. Kavya B.H. - transferred)
50.	Smt. Nagajyothi M.L.	Civil Judge and JMFC, Sankeshwar, Belagavi District.	II Addl. Civil Judge and JMFC III Court, Hassan. (Vice Sri. Avinash Chindu H. - transferred)
51.	Sri. Amaranatha B.N.	Prl. Civil Judge and JMFC, Arasikere, Hassan District.	Addl. Civil Judge and JMFC, Madhugiri, Tumakuru District. (Vice Smt. Havalada Sowmyashri - transferred)
52.	Smt. Havalada Sowmyashri	Addl. Civil Judge and JMFC, Madhugiri, Tumakuru District.	JMFC-II Court, Shivamogga. (Vice Smt. Sanmathi S.R. - transferred)
53.	Sri. Prasanna Kumar C.	Civil Judge and JMFC, Belur, Hassan District.	Prl. Civil Judge and JMFC, Hosadurga, Chitradurga District. (Vice Sri. Shivaraju H.S. - transferred)

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54.	Sri. Avinash Chindu H.	II Addl. Civil Judge and JMFC III Court, Hassan.	Prl. Civil Judge and JMFC, Ramanagara. (Vice Smt. Parimala Tubaki - transferred)
55.	Smt. Rashmi S. Maradi	II Addl. Civil Judge and JMFC, Athani, Belagavi District.	Addl. Civil Judge and JMFC, Chitradurga. (Vice Sri. Nema-chandra - transferred)
56.	Sri. Manu Sharma S.P.	Prl. Civil Judge and JMFC, Bailhongal, Belagavi District.	Civil Judge and JMFC, Harapanahalli, Ballari District. (Vice Smt. Fakirawwa Kelageri - transferred)
57.	Sri. Ambanna K.	Civil Judge and JMFC, Hukkeri, Belagavi District.	Civil Judge and JMFC, Lingasugur, Raichur District. (Vice Sri. Deshmukh Shivakumar - transferred)
58.	Sri. Siddanagouda Patil T.	Prl. Civil Judge and JMFC, Mudhol, Bagalkot District.	I Addl. Civil Judge, Shivamogga. (Vacant Court)
59.	Smt. Dipti Nadgauda	Civil Judge, OOD, Assistant Registrar, Karnataka Lokayukta, M.S.Building, Bengaluru. (ON REPATRIATION)	II Addl. Civil Judge and JMFC II Court, Gadag. (Vice Sri. Birappa Kamble - transferred)
60.	Sri. Rafeeq Ahmed	Addl. Civil Judge and JMFC, Arasikere, Hassan District.	Civil Judge and JMFC, Devadurga, Raichur District. (Vice Sri. Balasaheb Wadavade - transferred)

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61.	Smt. Trupti Dharane	Addl. Civil Judge and JMFC, Hosapete, Ballari District.	Addl. Civil Judge and JMFC, Chikkodi, Belagavi District. (Vice Sri. Nagesh Patil – transferred)
62.	Smt. Shemida K.	JMFC-VIII Court, Belagavi.	I Addl. Civil Judge and JMFC, K.G.F., Kolar District. (Vice Sri. Vinod Kumar M. – transferred)
63.	Sri. Sayed Mohiuddin Urf Khawaja Peeran	III Addl. Civil Judge and JMFC, Athani, Belagavi District.	Civil Judge and JMFC, Hagaribommanahalli, Ballari District. (Vice Smt. Bhagyalaxmi - transferred)
64.	Sri. Ramalingappa	III Addl. Civil Judge and JMFC, Hassan.	I Addl. Civil Judge, Mangaluru. (Vice Sri. Guruprasad C. – transferred)
65.	Sri. Altaf Husensab Khanaganvi	Addl. Civil Judge and JMFC, Humnabad, Bidar District.	Prl. Civil Judge and JMFC, Humnabad, Bidar District. (Vice Sri. Mohan Sadashiv Pol - transferred)
66.	Sri. Lakshmi Narasimha R.V.	Prl. Civil Judge and JMFC, Kunigal, Tumakuru District.	Addl. Civil Judge and JMFC, Sakleshpur, Hassan District. (Vacant Court)
67.	Sri. Jinnappa Chougala	Civil Judge and JMFC, Bilagi, Bagalkot District.	Civil Judge and JMFC, Naragund, Gadag District. (Vacant Court)

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68.	Smt. Manjula B.	Civil Judge, OOD, Legal Assistant, Karnataka Lokayukta, M.S. Building, Bengaluru. (ON REPATRIATION)	Prl. Civil Judge and JMFC, Kundapur, Udupi District. (Vice Smt. Shruthi Shree S. - transferred)
69.	Sri. Nagendra	IV Addl. Civil Judge and JMFC, Athani, Belagavi District.	Civil Judge and JMFC, Belur, Hassan District. (Vice Sri. Prasanna Kumar C. - transferred)
70.	Sri. Bhimappa Pol	Addl. Civil Judge and JMFC, Sankeshwar, Belagavi District.	III Addl. Civil Judge and JMFC., Gadag. (Vacant Court)
71.	Sri. Yogesha K.	IV Addl. Civil Judge and JMFC, Hassan.	Prl. Civil Judge and JMFC, Channapatna, Ramanagara District. (Vice Sri. Mahendra M. - transferred)
72.	Sri. Lagama Hukkeri	Registrar, Court of Small Causes, Bengaluru City.	Prl. Civil Judge and JMFC, Mudhol, Bagalkot District. (Vice Sri. Siddana- gouda Patil T. - transferred)
73.	Smt. Bhagyalaxmi	Civil Judge and JMFC, Hagaribommanahalli, Ballari District.	Civil Judge and JMFC, Koppal. (Vice Sri. Harishkumar M. - transferred)
74.	Sri. Suryanarayana S.	Prl. Civil Judge and JMFC, Khanapur, Belagavi District.	III Addl. Civil Judge and JMFC, Hassan. (Vice Sri. Rama- lingappa - transferred)

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75.	Smt. Saroja M.	Prl. Civil Judge, Belagavi.	VI Addl. Civil Judge and JMFC, Mysuru. (Vice Smt. Anuradha H.T. – transferred)
76.	Sri. Nagesh Patil	Addl. Civil Judge and JMFC, Chikkodi, Belagavi District.	Addl. Civil Judge and JMFC, Gangavathi, Koppal District. (Vice Smt. Gouramma – transferred)
77.	Smt. Deepa Aralagundi	Prl. Civil Judge and JMFC, Hungund, Bagalkot District.	Prl. Civil Judge and JMFC, Bhatkal, Uttara Kannada District. (Vice Smt. Dhanavathi – transferred)
78.	Smt. Manju S.	Prl. Civil Judge and JMFC II Court, Chikkamagaluru.	I Addl. Civil Judge and JMFC II Court, Chikkamagaluru. (Vice Sri. Harish G. - transferred)
79.	Sri. Shivaraju H.S.	Prl. Civil Judge and JMFC, Hosadurga, Chitradurga District.	Civil Judge and JMFC, Nagamangala, Mandya District. (Vice Sri. K.P. Siddappaji – transferred)
80.	Sri. Sachin D.	Prl. Civil Judge and JMFC, Mudigere, Chikkamagaluru District.	Registrar, Court of Small Causes, Bengaluru City. (Vice Sri. Lagama Hukkeri - transferred)
81.	Sri. Chandraiah B.P.	I Addl. Civil Judge, Bengaluru Rural District, Bengaluru.	II Addl. Civil Judge, Mangaluru. (Vice Smt. Sujatha H. – transferred)

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82.	Sri. Vishwanath Yamakanmardi	Prl. Civil Judge, Vijayapura.	II Addl. Civil Judge and JMFC II Court, Vijayapura. (Vice Sri. Chandrakant - transferred)
83.	Smt. Sharada Ningappa Koppad	I Addl. Civil Judge and JMFC-II Court, Tumakuru.	Addl. Civil Judge and JMFC, Soraba, Shivamogga District. (Vacant Court)
84.	Smt. Smita Malaganve	I Addl. Civil Judge and JMFC I Court, Vijayapura.	III Addl. Civil Judge, Vijayapura. (Vice Sri. Madhesha M.V. - transferred)
85.	Sri. Harish G.	I Addl. Civil Judge and JMFC II Court, Chikkamagaluru.	II Addl. Civil Judge and JMFC-II Court, Chikkamagaluru. (Vice Smt. Kajal A. - transferred)
86.	Smt. Shruthi Shree S.	Prl. Civil Judge and JMFC, Kundapur, Udupi District.	Addl. Civil Judge and JMFC, Kundapur, Udupi District. (Vice Smt. Rohini D. - transferred)
87.	Smt. Kavyashree M.	V Addl. Civil Judge and JMFC, Hassan.	IV Addl. Civil Judge and JMFC, Hassan. (Vice Sri. Yogesha K. - transferred)
88.	Sri. Puttaraja C.	Civil Judge, OOD, Assistant Registrar, Karnataka Lokayukta, M.S. Building, Bengaluru. (ON REPATRIATION)	Addl. Civil Judge and JMFC, Ramanagara. (Vice Sri. Maruti Shindhe - transferred)

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89.	Sri. Achappa Doddabasavaraj	II Addl. Civil Judge and JMFC, Sindhanur, Raichur District.	Addl. Civil Judge and JMFC, Sindhanur, Raichur District. (Vice Sri. Anandappa M. - transferred)
90.	Sri. Vinayak Vankhande	III Addl. Civil Judge and JMFC, Udupi.	II Addl. Civil Judge and JMFC, Udupi. (Vice Smt. Nirmala S. - transferred)
91.	Sri. Nagaraj Barki	I Addl. Civil Judge, Belagavi.	II Addl. Civil Judge, Belagavi. (Vice Sri. Basavaraja Thulasappa Nayaka - transferred)
92.	Sri. Mahammadali Nayak	Addl. Civil Judge and JMFC, Bhadravathi, Shivamogga District.	II Addl. Civil Judge and JMFC, Bhadravathi, Shivamogga District. (Vice Smt. Nasira Banu - transferred)
93.	Sri. Chandrakant	II Addl. Civil Judge and JMFC II Court, Vijayapura.	IV Addl. Civil Judge and JMFC-III Court, Vijayapura. (Vacant Court)
94.	Sri. Basavaraja Thulasappa Nayaka	II Addl. Civil Judge, Belagavi.	III Addl. Civil Judge, Belagavi. (Vice Smt. Geeta - transferred)
95.	Smt. Dhanavathi	Pr1. Civil Judge and JMFC, Bhatkal, Uttara Kannada District.	Addl. Civil Judge and JMFC, Bhatkal, Uttara Kannada District. (Vacant Court)

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96.	Sri. Chandan S.	Addl. Civil Judge and JMFC, Krishnarajanagar, Mysuru District.	Civil Judge and JMFC, Krishnarajanagar, Mysuru District. (Vice Smt. Pavithra R. - transferred)
97.	Smt. Anuradha H.T.	VI Addl. Civil Judge and JMFC, Mysuru.	VII Addl. Civil Judge and JMFC, Mysuru. (Vice Smt. Shilpashree N.S. – transferred)
98.	Smt. Geeta	III Addl. Civil Judge, Belagavi.	IV Addl. Civil Judge, Belagavi. (Vice Smt. Suman Chitargi - transferred)
99.	Smt. Shilpashree N.S.	VII Addl. Civil Judge and JMFC, Mysuru.	VIII Addl. Civil Judge and JMFC, Mysuru. (Vice Smt. Prathibha – transferred)
100.	Smt. Rohini D.	Addl. Civil Judge and JMFC, Kundapur, Udupi District.	II Addl. Civil Judge, Kundapur, Udupi District. (Vice Smt. Shwethakshi – transferred)
101.	Smt. Savita Rudragouda Chikkanagoudar	Addl. Civil Judge and JMFC, Kanakapura, Ramanagara District.	II Addl. Civil Judge and JMFC, Kanakapura, Ramanagara District. (Vice Smt. Parvathi V. – transferred)
102.	Smt. Prathibha	VIII Addl. Civil Judge and JMFC, Mysuru.	IX Addl. Civil Judge and JMFC, Mysuru. (Vice Sri. Ravindra S. Havargi - transferred)

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103.	Smt. Pushpa Jogoji	Addl. Civil Judge and JMFC-I Court, Gadag.	Civil Judge and JMFC, Basavakalyan, Bidar District. (Vice Sri. Bharath Yogeesh Karagudari – transferred)
104.	Sri. Madhesha M.V.	III Addl. Civil Judge, Vijayapura.	Addl. Civil Judge and JMFC, Thirthahalli, Shivamogga District. (Vacant Court)
105.	Smt. Sujatha H.	II Addl. Civil Judge, Mangaluru.	III Addl. Civil Judge and JMFC, Mangaluru. (Vice Smt. Nikita S. Akki – transferred)
106.	Smt. Nikita S. Akki	III Addl. Civil Judge and JMFC, Mangaluru.	IV Addl. Civil Judge and JMFC, Mangaluru. (Vice Smt. Kaveramma M. – transferred)
107.	Sri. Raju Shedbalkar	Prl. Civil Judge and JMFC, Sirsi, Uttara Kannada District.	III Addl. Civil Judge and JMFC, Shivamogga. (Vice Sri. Mayappa Lagamappa Pujeri - transferred)
108.	Smt. Nasira Banu	II Addl. Civil Judge and JMFC, Bhadravathi, Shivamogga District.	III Addl. Civil Judge and JMFC, Bhadravathi, Shivamogga District. (Vice Smt. Girija N. – transferred)
109.	Sri. Birappa Kamble	II Addl. Civil Judge and JMFC II Court, Gadag.	IV Addl. Civil Judge and JMFC II Court, Gadag. (Vacant Court)

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110.	Sri. Maruti Shindhe	Addl. Civil Judge and JMFC, Ramanagara.	Prl. Civil Judge and JMFC, Hosanagar, Shivamogga District. (Vice Sri. Ravikumar K. - transferred)
111.	Sri. Nagaraja S.	II Addl. Civil Judge, Bengaluru Rural District, Bengaluru.	I Addl. Civil Judge, Bengaluru Rural District, Bengaluru. (Vice Sri. Chandraiah B.P. - transferred)
112.	Smt. Chandini G.U.	V Addl. Civil Judge and JMFC-IV Court, Vijayapura.	II Addl. Civil Judge and JMFC, Thirthahalli, Shivamogga District. (Vacant Court)
113.	Smt. Suman Chitargi	IV Addl. Civil Judge, Belagavi.	Addl. Civil Judge and JMFC, Aland, Kalaburagi District. (Vacant Court)
114.	Sri. Harishkumar M.	Civil Judge and JMFC, Koppal.	Prl. Civil Judge, Srirangapatna, Mandya District. (Vice Sri. Devaraj Y.H. - transferred)
115.	Sri. Mayappa Lagamappa Pujeri	III Addl. Civil Judge and JMFC, Shivamogga.	Civil Judge and JMFC, Kushtagi, Koppal District. (Vice Sri. Satisha B. - transferred)
116.	Sri. Ravindra S. Havargi	IX Addl. Civil Judge and JMFC, Mysuru.	II Addl. Civil Judge and JMFC, Athani, Belagavi District. (Vice Smt. Rashmi S. Maradi - transferred)

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117.	Smt. Asrina	Civil Judge and JMFC, Yadgir.	Addl. Civil Judge and JMFC, Krishnarajanagar, Mysuru District. (Vice Sri. Chandan S. – transferred)
118.	Smt. Kajal A.	II Addl. Civil Judge and JMFC-II Court, Chikkamagaluru.	V Addl. Civil Judge and JMFC, Hassan. (Vice Smt. Kavyashree M. - Transferred)
119.	Smt. Champashree R.	V Addl. Civil Judge and JMFC, Belagavi.	Civil Judge and JMFC, Arkalgud, Hassan District. (Vice Smt. Preeti L. Malavalli - transferred)
120.	Sri. Sunil Kumar M.S.	Addl. Civil Judge and JMFC, Bailhongal, Belagavi District.	V Addl. Civil Judge and JMFC-IV Court, Vijayapura. (Vice Smt. Chandini G.U. - transferred)
121.	Smt. Rupa Channamallappa Vagga	Addl. Civil Judge and JMFC, Chintamani, Chikkaballapur District.	II Addl. Civil Judge and JMFC, Sindhnanur, Raichur District. (Vice Sri. Achappa Doddabasavaraj – transferred)
122.	Sri. Jeethu R.S.	IV Addl. Civil Judge and JMFC, Udupi.	III Addl. Civil Judge and JMFC, Udupi. (Vice Sri. Vinayak Vankhande – transferred)

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123.	Sri. Raghu C.J.	Addl. Civil Judge and JMFC, Kollegal, Chamarajanagar District. (ON REQUEST)	JMFC-III Court, Mysuru. (Vice Sri. Sandesh V. Bhandary - transferred)
124.	Smt. Parvathi V.	II Addl. Civil Judge and JMFC, Kanakapura, Ramanagara District.	III Addl. Civil Judge and JMFC, Kanakapura, Ramanagara District. (Newly Created Court vide G.O. No.LAW 137 LCE 2014 dated 28.03.2016)
125.	Smt. Sukeeta S. Hadli	Civil Judge and JMFC., Ramdurg, Belagavi District. (ON REQUEST)	Addl. Civil Judge and JMFC, Bangarpet, Kolar District. (Vice Sri. Ajit Devaramani – transferred)
126.	Sri. Chandrashekhar Alabur	Addl. Civil Judge and JMFC, Shidlaghatta, Chikkaballapura District. (ON REQUEST)	II Addl. Civil Judge and JMFC, Bangarpet, Kolar District. (Newly Created Court vide G.O. No.LAW 137 LCE 2014 dated 28.03.2016)
127.	Sri. Vishwanath A.	Addl. Civil Judge and JMFC, Mudigere, Chikkamagaluru District.	PrI. Civil Judge and JMFC, Mudigere, Chikkamagaluru District. (Vice Sri. Sachin D. – transferred)
128.	Smt. Kaveramma M.	IV Addl. Civil Judge and JMFC, Mangaluru.	V Addl. Civil Judge & JMFC, Mangaluru. (Vacant Court)

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129.	Sri. Veeresh Hiremath	Addl. Civil Judge and JMFC, Khanapur, Belagavi District.	Prl. Civil Judge and JMFC, Khanapur, Belagavi District. (Vice Sri. Suryanarayana S. – transferred)
130.	Sri. K.P. Siddappaji	Civil Judge and JMFC, Nagamangala, Mandya District.	Addl. Civil Judge and JMFC, Nagamangala, Mandya District. (Vacant Court)
131.	Smt. Hamsa V.	Metropolitan Magistrate, Virtual Court, Karnataka, Bengaluru.	II Addl. Civil Judge, Bengaluru Rural District, Bengaluru. (Vice Sri. Nagaraja S. – transferred)
132.	Sri. Dattakumar Jawalkar	Addl. Civil Judge and JMFC, Chincholi, Kalaburagi District.	Prl. Civil Judge and JMFC, Chincholi, Kalaburagi District. (Vice Sri. Ravi Kumara V. – transferred)
133.	Smt. Sushma M.	Addl. Civil Judge and JMFC, Doddaballapura, Bengaluru Rural District.	II Addl. Civil Judge and JMFC, Heggadadevanakote, Mysuru District. (Newly Created Court vide G.O. No.LAW 137 LCE 2014 dated 28.03.2016)
134.	Smt. Anita Sali	JMFC-III Court, Hubballi, Dharwad District. (ON REQUEST)	Services are placed at the disposal of the Government for being appointed as Civil Judge, OOD, Assistant Registrar, Karnataka Lokayukta, M.S. Building, Bengaluru. (Vice Sri. Puttaraja C. - transferred)

1	2	3	4
135.	Smt. Priya Bhattad	Addl. Civil Judge and JMFC, Raibag, Belagavi District.	Pri. Civil Judge and JMFC, Raibag, Belagavi District. (Vice Sri. Manjunath Prabhakara Panaghanti - transferred)
136.	Smt. Lalita Kudarimati	JMFC VII Court, Belagavi. (ON REQUEST)	Civil Judge and JMFC, Sedam, Kalaburagi District. (Vice Sri. Sunil Shantappa Talawar - transferred)
137.	Smt. Girija N.	III Addl. Civil Judge and JMFC, Bhadravathi, Shivamogga District.	IV Addl. Civil Judge and JMFC, Bhadravathi, Shivamogga District. (Vacant Court)
138.	Smt. Shwethakshi	II Addl. Civil Judge, Kundapur, Udupi District.	IV Addl. Civil Judge and JMFC, Udupi. (Vice Sri. Jeethu R.S. - transferred)

BY ORDER OF THE HIGH COURT,

Sd/-
(K.S. BHARATH KUMAR)
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru, for favour of publication in the next issue of Gazette in Part-II, Section 2, through the Nodal Officer (E-Gazette), High Court of Karnataka, Bengaluru.

Copy forwarded for information and necessary action to:

1. The Prl. City Civil and Sessions Judge, Bengaluru City, the Chief Judge, Court of Small Causes, Bengaluru and all the Prl. District and Sessions Judges in the State, with a direction to circulate a copy of this notification to the Officers/Courts concerned and to make necessary arrangement for relieving the officers concerned.
2. The Officers mentioned at Sl.No.1 to 16, 18 to 58, 60 to 67, 69 to 87, 89 to 133, 135 to 138 of the notification with a direction to get themselves relieved from the present charge of their posts and then proceed to take charge of their new posts on the forenoon of **May 27, 2024**.
3. The Officers mentioned at Sl.No.17 and 134 of the notification with a direction to get themselves relieved from the present charge of their posts and then proceed to take charge of their new posts on the forenoon of **May 27, 2024**, on receipt of necessary appointment orders from the Government.
4. The Officers mentioned at Sl.No.59, 68 and 88 of the notification with a direction to get themselves relieved from the present charge of their posts only after receipt of necessary repatriation orders from the Government and then proceed to take charge of their new posts on the forenoon of **May 27, 2024**.
5. The Accountant General in Karnataka, Bengaluru.
6. The A.R(S.S)-cum-PPS to Hon'ble the Chief Justice.
7. All the Private Secretaries to the Hon'ble Judges.
8. The Registrar General/Registrar (Vigilance)/Registrar (Judicial)/Registrar (Recruitment)/Registrar (Administration)/Registrar (Protocol and Hospitality)/Registrar (Computers)/Registrar (Infrastructure and Maintenance)/Registrar (Statistics and Review) and Secretary to Hon'ble the Chief Justice.
9. The Additional Registrar General, Dharwad and Kalaburagi Benches.
10. The Central Project Co-ordinator of this office, with a request to web-host this notification on the official website of the High Court of Karnataka.
11. The Director, Karnataka Judicial Academy, Bengaluru.
12. The Director, Arbitration Centre – Karnataka (Domestic and International), III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
13. The Director, Karnataka Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.

14. The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
15. The Member Secretary, High Court Legal Services Committee, High Court Building, Bengaluru.
16. The Deputy Secretary, Juvenile Justice Committee, High Court of Karnataka, Bengaluru.
17. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
18. The Prl. Secretary to Government of Karnataka, Department of Law, Justice and Human Rights, Vidhana Soudha, Bengaluru.
19. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
20. The Registrar, Karnataka Lokayukta, M.S. Building, Bengaluru.
21. The General Secretary, Karnataka State Judicial Officers' Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
22. The President, Karnataka State Judicial Officers' Co-operative Credit Society, City Civil Court Complex, Bengaluru City.
23. The Section Officers of GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCA-II/HCL/DJBS/DJA-I/DJA-II/DJA-III Branches of this office.
24. Spare copies.

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